

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

15(ND)2013

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.11.2018.**

**NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta &
Ors.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Rahul Ahuja, Advocate for the Petitioner.


Mr. Kapoor Chand Garg, Mr. Shailendra Ghai, Mr.

Mahesh Sharma, Advocates for the Respondent.

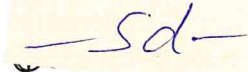
ORDER

Request for adjournment has been made on behalf of the counsels.

As no time left, adjourned to 26th February, 2019.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**